

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 199 of 2012 &
IA No. 322 of 2012**

Dated : 12th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

The South Indian Sugar Mills Association Tamil Nadu & Ors ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. K. Gopal Chaudhary
Mr. Rahul Balaji
Mr. Raguvaran Gopalan**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

ORDER

Mr. K. Gopal Chaudhary, Learned Counsel for the Appellant has finished his arguments.

Post the matter for making reply submissions by the Learned Counsel for the Respondents on **25.02.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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